

ITEM NO.28

COURT NO.7

SECTION XVII-A

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Original Suit (s). No(s). 4/2014

STATE OF TAMIL NADU

Plaintiff(s)

VERSUS

STATE OF KERALA

Defendant(s)

Date : 22-04-2024 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA  
HON'BLE MR. JUSTICE UJJAL BHUYAN

For Plaintiff(s)

Mr. V. Krishnamurthy, Sr. A.A.G.  
Mr. G. Umapathy, Sr. Adv.  
Mr. P. Wilson, Sr. Adv.  
Mr. N. R. Elango, Sr. Adv.  
Mr. D.Kumanan, AOR  
Mr. Sheikh F.Kalia, Adv.

For Defendant(s)

Mr. Jaideep Gupta, Sr. Adv.  
Mr. G. Prakash, AOR  
Mr. Jishnu M L, Adv.  
Mrs. Priyanka Prakash, Adv.  
Mrs. Beena Prakash, Adv.  
Mr. Anoop R, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

The State of Tamil Nadu has filed an affidavit objecting to the Survey Report.

We permit the defendant to file an affidavit dealing with the said objection within a period of four weeks from today.

List on 10<sup>th</sup> July, 2024 for settlement of issues.

In the meanwhile, the parties will submit draft issues.

(ANITA MALHOTRA)  
AR-CUM-PS

(AVGV RAMU)  
COURT MASTER